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NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM 13/7/2018

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER : CA/97/2017  
PETITION NUMBER : CP/18/2017  
NAME OF THE PETITIONER(S) : U. MAYILVARTHINI  
NAME OF THE RESPONDENT(S) : VALLAB ENGINEERS PVT LTD + 5  
UNDER SECTION : 241/242

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1) NAREN KUMAR MURTHI  
G.V.MOHAN KUMAR Counsel for Petitioner  
Counsel

**ORDER**

Counsel for petitioner present and prayed for time to make submissions. No representation on behalf of the respondent. The matter is adjourned at request for hearing submissions by both the counsels. Counsel for petitioner is directed to inform the next date of hearing to the respondent. Put up on 07.08.2018.

-5/-

(S VIJAYARAGHAVAN)  
Member (Technical)

-5/-

(K ANANTHA PADMANABHA SWAMY)  
Member (Judicial)

bc